

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
VIZTAR INTERNATIONAL PRIVATE LIMITED

1.	Name of Corporate Debtor	Viztar International Private Limited (VIPL)
2.	Date of Incorporation of Corporate Debtor	28 Sep, 2007
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies, Mumbai, India, under the Companies Act, 1956
4.	Corporate Identity Number of Corporate Debtor	U80301MH2007PTC174600
5.	Address of the Registered Office And Principal office of Corporate Debtor	No. 502, Fairmount, Plot No 4 to 6 Sector 17, Sanpada, Navi Mumbai, Thane – 400705, Maharashtra
6.	Date of closure of Insolvency Resolution Process	04.03.2026
7.	Liquidation Commencement Date of Corporate Debtor	05.03.2026 (order received from erstwhile Resolution Professional on 12.03.2026)
8.	Name and Registration Number of the Insolvency Professional acting as Liquidator	Sanjay Vijay Jeswani IBBI Reg. No: IBBI/IPA-001/IP-P-02891/2024-2025/14432
9.	Address and Email of the Liquidator, as Registered with the Board	Address: A-403, Atlantis Building, Hiranandani gardens, Powai, Mumbai-400076, Mumbai City, Maharashtra, 400076 Email id: jeswanisanjay007@gmail.com
10.	Address and email to be used for correspondence with the Liquidator	Address: A-403, Atlantis Building, Hiranandani gardens, Powai, Mumbai-400076, Mumbai City, Maharashtra, 400076 Email: cirp.viztarinternational@gmail.com
11.	Last Date for Submission of Claims	11.04.2026 (from date of receipt of order by Liquidator)

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of Viztar International Private Limited (VIPL) on 05.03.2026 (order received from erstwhile Resolution Professional on 12.03.2026)

The stakeholders of Viztar International Private Limited (VIPL) (In Liquidation) are hereby called upon to submit their claims with proof on or before 11.04.2026 (from date of receipt of order by Liquidator), to the liquidator at the address mentioned against item 10. The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 15.03.2026

Place: Mumbai

Sanjay Vijay Jeswani

Liquidator of Viztar International Private Limited (VIPL)

Reg.No.: IBBI/IPA-001/IP-P-02891/2024-2025/14432

IBBI Reg. Address: A-403, Atlantis Building,
Hiranandani gardens, Powai, Mumbai-, 400076

IBBI Reg.Email id: jeswanisanjay007@gmail.com

Validity of AFA till 30.06.2026